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Title: Announcement regarding moving of amendments to Motion of Thanks on President's Address.

MADAM SPEAKER: Hon. Members would recall that amendments to the Motion of Thanks on the President's Address could not be moved yesterday after the seconder had concluded his speech as the amendments were not printed and hence were not circulated. The amendments have since been circulated.

Hon. Members whose amendments to the Motion of Thanks have been circulated, may, if they desire to move their amendments, send slips at the Table within 15 minutes indicating the serial numbers of the amendments they would like to move. Only those amendments, slips in respect of which are received at the Table within the stipulated time, will be treated as moved.

...(Interruptions)

अध्यक्ष महोदया : आपको अभी बुलवाते हैं।

…(<u>व्यवधान</u>)

MADAM SPEAKER: I will call you just now.

...(Interruptions)

MADAM SPEAKER: A list showing the serial numbers of amendments treated as moved will be put up on the Notice Board shortly thereafter. In case any Member finds any discrepancy in the list, he may kindly bring it to the notice of the Officer at the Table immediately.